

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-50/2000/6745/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mitali Thakuria,  
District & Sessions Judge,  
Kamrup (M).

Dated Guwahati, the 17<sup>th</sup> December, 2021.

Sub:- **Restricted Holiday.**

Ref:- Letter No.DJK./Esstt./11059/E, dtd. 15.12.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **Restricted holiday on 16.12.2021**, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/6746/** dated 17.12.2021  
Copy to.

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Rdm